

the licence. It is the duty of the Delhi Municipality to issue the licence. (Interruptions) I do not know Mr. Speaker, Sir, whether the hon. friend agrees with me or not. But whatever facts we have we are presenting them.

श्री मल्लिक एम० एम० ए० खां : मैंने पूछा है कि कनेक्शन मंजूर करने के पहले डिपार्टमेंट वैरिफिकेशन करता है या नहीं करता है ?

अध्यक्ष महोदय : उन्होंने बता तो दिया है कि पहले डोमेस्टिक ले लेते हैं। जो लाइसेंस इग्न होता है वह डोमेस्टिक यूज का होता है।

श्री मलिक एम एम ए० खां : इस्तेमाल फैक्ट्री के लिए कर रहा है तो वैरिफिकेशन क्या करते हैं ?

अध्यक्ष महोदय : तब ये रिसपासिवल हैं।

SHRI A. B. A. GHANI KHAN CHAUDHURI: Mr. Speaker, Sir, primarily this DESU is under the jurisdiction of Delhi Administration and they should take action because licence for industrial use is granted by the Municipal Corporation of Delhi, but unfortunately this is an unusual situation....

MR. SPEAKER: Take some unusual steps to rectify it.

SHRI A. B. A. GHANI KHAN CHAUDHURI: We will take necessary steps to rectify it.

SHRI H. K. L. BHAGAT: I want to know from the hon. Minister (i) whether it is a fact that these over 20,000 factories have been existing for the last 20 years or 15 years or 10 years, (ii) whether it is a fact that DESU is under the control of the Municipal Corporation, and (iii) whether it is a fact that from time to time all the political parties and all the M.Ps. have asked for their re-

gularisation and against this domestic connection, on human considerations the Government has taken this decision. I want to know whether it is a fact that during all this time the Municipal Corporation has been run most of the time by the Janata Party.

श्री विक्रम महाजन : यह सही है कि ये जो फैक्ट्रीज हैं ये काफी असें से चल रही हैं। कुछ 1977 के पहले थीं, कुछ 1977-80 के बीच में भी बनी हैं और कुछ थोड़ी बहुत उसके बाद बनी हैं जिसकी सूचना हमारे पास नहीं है। लेकिन काफी देर से यह फैक्ट्रियां चल रही हैं। यह भी सही है कि यह मामला डी० ई० एस० यू० के अधीन था जो हमेशा दिल्ली म्युनिसिपल कॉरपोरेशन के अधीन रहा है, सैण्ट्रल गवर्नमेंट से उरुका बहुत कम ताल्लुक रहा है। हमने यह कोशिश की है कि इस प्रोब्लम को सॉल्व किया जाय।

और जहां तक पोलिटिकल पार्टीज का ताल्लुक है यह आप सभी जानते हैं कि दिल्ली म्युनिसिपल कॉरपोरेशन को कौन पार्टी चलती रही है।...

श्री एच० के० एल० भगत : दिल्ली म्युनिसिपल कॉरपोरेशन कौन सी पार्टी रन करती रही है, इसका जवाब नहीं दिया मंत्री जी ने।

श्री विक्रम महाजन : मैंने कह तो दिया।

T.V. Centre for Bangalore

*213. SHRI G. Y. KRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the foundation stone of a T.V. Centre building was laid recently by him in Bangalore; and

(b) if so, the details regarding its cost and when it is expected to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDHEN M. JOSHI): (a) Yes, Sir. The foundation stone for the T.V. Centre Bangalore was laid on 4-2-1981.

(b) The estimated cost of the project is Rs. 391 lakhs. The T.V. Centre at Bangalore is expected to be commissioned in 1983-84.

SHRI G. Y. KRISHNAN: It is highly appreciable that during the Sixth Plan, T.V. is going to come to Bangalore. Is it coloured T.V. or Black and White T.V. which is coming to Bangalore?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): First let the T.V. come to Bangalore. The question of colour will be decided after they get T.V.

SHRI G. Y. KRISHNAN: Are we not getting T.V.? The hon. Minister replied—'first let the T.V. come to Bangalore'. Is it still doubtful for us to get T.V.?

SHRI VASANT SATHE: I can assure my hon. Member through you that Bangalore is going to get T.V. I have already laid the foundation stone. Land has been acquired. The State Government has been entrusted their own request with the task of constructing a building as early as possible. I may inform for his benefit that we are also thinking to expedite the arrangement of having a rally antenna set up in the near future within a period of six months so that they can start seeing T.V. from Bombay and Madras.

SHRI G. Y. KRISHNAN: It will be commissioned during 1983-84. Why is so much of long time being taken? If so much of long time is allowed to be taken, the estimated

cost which is shown as Rs. 391 lakhs will increase by a few lakhs, Is it not so?

SHRI VASANT SATHE: The estimated cost is with a view to this period. But it is for the State Government to construct. After all the construction of studios and tower is not done overnight. It is for the State Government to take as much time as they feel reasonable. If they do it earlier, I shall be quite happy.

SHRI K. LAKKAPPA: I must congratulate our Minister on having met the long outstanding or pending demand of covering specially beautiful and colourful city of Bangalore. He is not going to give us coloured T.V. I would like to know the estimated cost, construction cost and the financial allocations from the Central Ministry to the State. Because the State has agreed to construct the entire building and other things in a specified time. I would like to know what is the Central assistance provided for. The point of time fixed for 1982-83 is a long one. Therefore, I want to know whether the hon. Minister will expedite the completion of a full-fledged TV centre at Bangalore. We do not want a second-grade TV centre coming up after six months. We want a full-fledged TV centre in the south, at Bangalore. It should be expedited. Will the hon. Minister take up the matter with the Chief Minister in order to expedite it?

SHRI VASANT SATHE: The amount of about Rs. 4 crores provided for construction is going to be given by our Ministry, at the Centre, to the State Government and therefore there is no question of any paucity of funds. The question of expending construction work will depend on how fast the PWD of Karnataka does the job. As I said, I will be happy if they do it earlier. As far as six months business is concerned, it is not a full-fledged TV centre. It is only a relay facility to get Madras and Bombay programmes seen in Bangalore so that they will

have something to start with by the time their studio comes up.

SHRI XAVIER ARAKAL: The hon. Minister has stated, that to expedite this matter, a relay equipment will be supplied within six months but the hon. Members from Karnataka have said that they want a full-fledged TV centre immediately. My submission is that Trivandrum TV centre has not yet started functioning. It is only on paper. It will take years to come. Will the hon. Minister, therefore, consider my request to have at least a relay and transmission centre at Trivandrum?

SHRI VASANT SATHE: Like Bangalore, Trivandrum also is included in the Sixth Plan. As soon as the Kerala Government makes land available, I am willing to do the same which I have done for Bangalore.

SHRI C. T. DHANDAPANI: It is not only a question pertaining to Bangalore but it is also relating to transmission from Madras. In that case, I can put a question in regard to Coimbatore also. There is already a tele-communication tower erected in Coimbatore. Enquiries reveal that at the cost of Rs. 30.40 lakhs, a TV station could be erected and constructed at Coimbatore. Will the hon. Minister kindly enquire and promise that he will do it?

SHRI VASANT SATHE: At Coimbatore, what they are having is a microwave tower set up by the P&T. Merely having a microwave tower is not having a television programme producing centre or a studio. What we can do at Coimbatore, with microwave tower being there, is to have a relay programme. That also, to have a relay station, costs about a crore of rupees. If that suggestion is there, we will consider it.

SHRI R. S. SPARROW: One of the most important TV stations which has international significance vis-a-vis Pakistan and other countries has

been established at Jullundur. Time and again, it has been promised that it will start working full-blast very shortly. May I take the liberty of asking the hon. Minister to very kindly tell us how the situation stands specially in view of our lagging so many months behind schedule and, in that process, we have been losing so much of our effect?

SHRI VASANT SATHE: As far as Jullundur is concerned, you are perhaps aware that the tower could not be completed due to a dispute. The dispute has now been resolved. The tower will be completed very soon. Now it is only a matter of a few months. As soon as the tower is completed, Jullundur will be a full-fledged television centre.

Per capita consumption of power in Assam

*214. **SHRI SANTOSH MOHAN DEV:** Will the Minister of ENERGY be pleased to state:

(a) the per capita consumption of power in Assam as compared to the country as a whole; and

(b) what is the per capita consumption of power expected to be reached in Assam during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The per capita consumption of electricity in Assam and All India during the year 1979-80 was 35.66 kwh and 130.48 Kwh respectively.

(b) The expected per capita consumption of electricity on the basis of latest information supplied by North Eastern Regional Electricity Board works out to 32.8 Kwh during the year 1980-81.

SHRI SANTOSH MOHAN DEV: The Minister, in his reply gave the figure for the year 1979-80 as 35.66 Kwh against the All India figure of 130.48 Kwh of electricity.